## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 11/230-232/NCLT/AHM/2017 C.W. CA 413/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

Name of the Company:

Heavy Metal and Tubes Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 SWATI SOPARKAR Advocate Pentioner

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

At request of learned counsel for petitioner, to hear on the maintainability of the petition that is filed seven days after the report of the chairman was filed, list the matter on 23.02.2017.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13<sup>th</sup> day of February, 2017.